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C.A.No. 4940 OF 1999
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No. 1A Court No. 1 SECTION III
(for judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 4940 of 1999@@
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M/s. Phoenix International Ltd. Appellant

VERSUS

Commissioner of Customs, Distt. Raigad, Maharashtra Respondents
(HEARD BY HON'BLE MOHAPATRA & BALAKRISHNAN, JJ.)

Date : 29/11/2001 This Petition was called on for Judgment today.

CORAM :

HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant: Mr. V Balachandran, Adv.

For Respondent: Mr. B K Prasad, Adv.

The Court made the following
Judgment
.....L.....I.....T.....T.....T.....T.....T....J
.SP2

Hon'ble Mr. Justice K.G. Balakrishnan pronounced the judgment of the Court.
The appeal is dismissed in terms of the signed judgment.
Reportable.@@
CCCCCCCCCCC

.SP1

(S.L. Goyal) (Kanchan Jain)
Court Master AR-cum-PS

Signed Judgment is placed on the file.